

151 people died in police custody in 2021

National Human Rights Commission data shows 151 custodial deaths in India this year

<https://www.nationalheraldindia.com/videos/151-people-died-in-police-custody-in-2021>

The union home ministry told Parliament that a total of 151 custodial deaths have been reported in India, this year with Maharashtra reporting the highest at 26.

As Varun Gandhi, member of Bharatiya Janata Party (BJP) sought a state-wise division of custodial deaths, Nityanand Rai, Minister of State for Home Affairs said that according to the National Human Rights Commission (NHRC), 151 cases of death in police custody were reported till November 15.

The ministry mentioned that Maharashtra reported a maximum of 26 deaths in police custody followed by Gujarat with 21 deaths, Bihar with 18 deaths, and about 11 deaths each in Uttar Pradesh and Madhya Pradesh were reported in police custody. Meanwhile, atleast 13 states did not register any custodial deaths.

Apparently, a recent National Crime Records Bureau (NCRB) report had identified suicides, illness, injuries sustained before and during police custody, attempts to escape from custody among the causes of deaths in police custody.

In response to the same, Nityanand Rai, the Minister of State for Home Affairs stated, police and public order are state subjects and the Centre does not intervene directly in the matters of custodial deaths.

He stated, It is primarily the responsibility of the state government concerned to appropriately prevent and ensure non-occurrence of police atrocities and protect the human rights of the citizens. The Centre has issued advisories and the NHRC has issued guidelines and recommendations to be followed by the states/UTs in all cases of custodial deaths."

The ministry also said workshops and seminars are also organised by NHRC from time to time to sensitise officers in state governments for better protection of human rights and particularly protection of rights of persons in custody.

BJP Govt Has Left Behind British In Terms of Atrocities, Its Policy Is 'Kill and Rule': Akhilesh Yadav

<https://thewire.in/politics/bjp-govt-has-left-behind-british-in-terms-of-atrocities-its-policy-is-kill-and-rule-akhilesh-yadav>

Akhilesh Yadav, who is on a three-day visit to the Bundelkhand region, said that every section of the society is troubled to be under the BJP rule.

Jhansi: Samajwadi Party president Akhilesh Yadav on Friday alleged that the Bharatiya Janata Party's (BJP) policy is "kill and rule" and its government has left behind the British in terms of atrocities on people.

Yadav, who is on a three-day visit to the Bundelkhand region, said that every section of the society is troubled to be under the BJP rule.

"This government has left behind the British in terms of atrocities. Farmers are crushed to death by vehicles for opposing the government and no concrete action has been taken in the (Lakhimpur Kheri) matter so far. Those who oppose are being put in jail. Their policy is 'maro aur raj karo' (kill and rule)," he told a press conference here.

"There has been a rise in fake encounters under this government. For this, the BJP government has got the maximum number of notices from NHRC (National Human Rights Commission). What can be expected from a chief minister who withdraws cases against himself," Yadav said, targeting Chief Minister Yogi Adityanath.

The SP chief is touring Uttar Pradesh with his "Samajwadi Vijay Rath" ahead of the assembly polls early next year.

He said the people of Bundelkhand gave their full support to the BJP in the past elections but now they have understood their gimmicks.

"Now the people of Bundelkhand have made up their minds to send the BJP empty-handed from the region," he added.

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"This government has broken all records of corruption and crime.... The main accused in the TET (Teachers Eligibility Test) paper leak case belongs to the chief minister's area and it should be probed," he said.

He said that now the people of Uttar Pradesh have made up their minds to remove the BJP and install a Samajwadi Party government.

During the press conference, former BJP MLA Satish Jataria and Congress leader Vijay Verma joined the SP.

The SP chief later addressed public meetings in Baragaon, Chirgaon and Mauth located on the Jhansi-Kanpur road.

BJP's policy is 'kill and rule': Samajwadi Party chief Akhilesh Yadav

<https://www.thehindu.com/news/national/other-states/bjps-policy-is-kill-and-rule-samajwadi-party-chief-akhilesh-yadav/article37822699.ece>

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Bihar: मुजफ्फरपुर में मुफ्त शिविर में कर दिए मोतियाबिंद के ऑपरेशन, 16 लोगों को निकलवानी पड़ी आंखें; 14 पर FIR दर्ज

<https://www.tv9hindi.com/state/bihar/cataract-operation-done-in-free-camp-in-muzaffarpur-many-people-had-to-have-their-eyes-removed-fir-registered-941457.html>

मुजफ्फरपुर में मोतियाबिंद ऑपरेशन मामले में बुधवार को 9 और पीड़ितों की आंख निकालनी पड़ी. जिसके बाद अपनी आंख गंवाने वाले लोगों की संख्या 16 हो गई है.

बिहार (Bihar) के मुजफ्फरपुर (Muzaffarpur) जिले में पिछले हफ्ते मोतियाबिंद ऑपरेशन (Cataract surgery) के बाद लोगों की आंखों की रोशनी चले जाने के मामले में गुरुवार को 14 लोगों के खिलाफ शिकायत दर्ज की गई. सिविल सर्जन (CS) और एडिशनल चीफ मेडिकल ऑफिसर (ACMO) ने संयुक्त रूप से आई हॉस्पिटल प्रबंधन की लापरवाही से अब तक 16 लोगों के आंख की रोशनी जाने को लेकर नगर थाने में शिकायत दर्ज कराई है.

दरअसल, इस मामले में पीड़ित 9 और लोगों की बुधवार को ऑपरेशन कर आंख निकाली गई. CS ने अब तक 16 लोगों की आंखें निकालने की पुष्टि की है. वहीं चार पीड़ितों को गंभीर होने पर भर्ती किया गया है. जबकि, 4 की आंख का ऑपरेशन आज यानी गुरुवार को किया गया है. इस दौरान मुजफ्फरपुर के सिविल सर्जन विनय कुमार शर्मा ने कहा कि ब्रह्मपुरा थाने में दर्ज कराई गई है. उस शिकायत में जिन लोगों के नाम हैं उनमें डॉक्टर एनपी साहू जिन्होंने 22 नवंबर को आयोजित शिविर में सर्जरी की थी, पैरामेडिक्स जिन्होंने उनकी सहायता की थी और मुजफ्फरपुर नेत्र अस्पताल जहां ऑपरेशन हुआ, उसके प्रबंधन के लोग भी शामिल हैं.

4 मरीजों की अस्पताल में निकालनी पड़ी आंखें

बता दें कि शहर के जूरन छपरा मोहल्ले में स्थित उक्त चैरिटेबल अस्पताल में कुल 65 लोगों का मोतियाबिंद का ऑपरेशन हुआ था. बीते कुछ ही दिनों में उनमें से कई मरीजों ने दर्द और अन्य जटिलताओं की शिकायत की. ऐसे में 4 मरीजों की आंखों को आई हॉस्पिटल में निकाल दिया गया था जिससे संक्रमण को शरीर के अन्य हिस्सों में फैलने से रोका जा सके. इसके बाद में 11 अन्य लोगों को श्रीकृष्ण मेडिकल कालेज अस्पताल में इसी प्रक्रिया से गुजरना पड़ा. वहीं, एस्केएमसीएच नेत्र विभाग के विभागाध्यक्ष डाक्टर आर के सिंह ने बताया कि उनके अस्पताल में कुल 22 ऐसे मरीजों को भर्ती कराया गया था जिसमें से 11 की स्थिति अभी भी नाजुक बनी हुई है।

अस्पताल को अगले आदेश तक किसी भी तरह की सर्जरी पर लगी रोक- DM

गौरतलब है कि मुजफ्फरपुर के जिलाधिकारी प्रणव कुमार ने कहा कि उक्त नेत्र अस्पताल को अगले आदेश तक किसी भी तरह की सर्जरी करने से रोक दिया गया है. उन्होंने कहा कि हमने उन सभी का ब्योरा हासिल कर लिया है जिनका शिविर में ऑपरेशन किया गया था. उनका पता लगाया जा रहा है और जांच के लिए ले जाया जा रहा है. उन्होंने कहा कि संक्रमण के प्रकार का पता लगाने के लिए नमूने एकत्र किए गए हैं और परीक्षण के लिए भेजे गए हैं. इस बीच इस मामले को लेकर राष्ट्रीय मानवाधिकार आयोग द्वारा राज्य को नोटिस भेजे जाने के साथ विपक्ष ने विधानमंडल के जारी शीतकालीन सत्र में भी इस मुद्दे को उठाया है.

शीतकालीन सत्र में विपक्ष ने उठाया मुद्दा

इस बीच, जिस मुद्दे के परिणामस्वरूप राज्य सरकार पर NHRC का नोटिस थमा दिया गया, उस मुद्दे को विपक्ष ने विधायिका के अंदर भी उठाया जहां शीतकालीन सत्र चल रहा है. इसके अलावा बिहार विधान परिषद में कांग्रेस सदस्य प्रेम चंद्र मिश्रा द्वारा गरुवार को एक स्थगन प्रस्ताव पेश किया गया. जिन्होंने इस दुखद प्रकरण पर सदन के भीतर विस्तृत चर्चा की मांग की गई.

Update on Muzaffarpur Eye Operation Tragedy

<https://news.abplive.com/videos/news/update-on-muzaffarpur-eye-operation-tragedy-1497486>

The National Human Rights Commission (NHRC) has taken cognizance of Muzaffarpur eye hospital tragedy in which more than 65 persons lost their eyesight since November 22. The NHRC has asked the chief secretary of Bihar to submit action taken report in the next 4 weeks.

‘Govt has left behind British in terms of atrocities, its policy is kill and rule’

OUR CORRESPONDENT

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Samajwadi Party President Akhilesh Yadav waves at the crowd during 'Samajwadi Vijay Yatra' ahead of the UP Assembly elections 2022 in Jhansi on Friday PIC/PTI

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